

By E-Mail/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2020/_____ /A

From :- Shri Gautam Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To The District & Sessions Judge
Dima Hasao, Haflong
Dated Guwahati, the _____ September, 2021

Sub:- Permission to avail Leave Travel Concession.

Ref : Your letter No. DJ/DH/I-1/2021/3222/Estt. dated 21.09.2021

Sir,

With reference to the above, I am directed to inform you that Smti Niva Rani Daley, Sub-Divisional Judicial Magistrate (S), Dima Hasao, Haflong, has been accorded permission to avail LTC for the current block period 2018-2021 along with her son Shri Advit Daley and mother Smti Kamala Daley to visit Delhi by availing LTC w.e.f. 09.10.2021 to 20.10.2021, by the shortest possible route, as per existing Rules.

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2020/4399-4451 /A, dated- 24/9/21

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court

Sd/-
25/9/2021

REGISTRAR (VIGILANCE)

Bw